

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 14.

C.P. (IB)/3877(MB)2019

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Marine Geology Services Llp**

Vs

GEO API Solutions Private Limited

IBC under Sec 9

ORDER

Adv. B. Gopalkrishnan a/w Adv. Nilesh Ghadge a/w Adv. Krishnan Singhania
a/w Adv. Avni Singhania i/b Singhania & Co. for CC. Adv. Apporva Kulkarni
i/b SMA Law Partners for CD.

Heard Counsel for OC in detail. Counsel for CD requests for time for arguing
the matter. List on **05.10.2023** for **final hearing/disposal**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//